

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/31/7/AMR/2021	Under Liquidation	7 OF IBC	State Bank of India Vs Ethnic Spices Pvt Ltd
	IA(IBC)/112/2024	U/Sec 60(5) of IBC, 2016 r/s Reg. 44 of IBBI (Liquidation Process) Reg's, 2016 R/w Rule 11 of the NCLT Rules, 2016	Mr.Kasi Srinivas, Liquidator of Ethnic Spices Private Limited
	IA(IBC)/116/2024	U/Sec 60(5) of the IBC, 2016 R/w. Regulation 15 of IBBI (Liquidation Process), 2016	Mr.Kasi Srinivas, Liquidator of Ethnic Spices Private Limited
	IA(IBC)/254/2023	42 of IBC, 2016	The Central GST Departments Vs. Shri Kasi Srinivas, Liquidator of M/s Ethnic Spices Private Limited
	IA(IBC)/272/2023	U/s 35 & 60(1) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Tadisetti Murali Mohan Vs. M/s Ethnic Spices Pvt Ltd, Rep. by Liquidator & Members of the Stakeholders Consultation Committee

ORDER

IA (IBC)/112/2024:

Present: Mr. VVSN Raju, Ld. Counsel for the Applicant.

Mr. Kasi Srinivas, Liquidator.

This application has been filed by the Liquidator seeking to extend the time period of 6 (Six) months with effect from 27.03.2024 to 27.09.2024 for completing the Liquidation Process. Heard. The liquidation period is extended by 6 months with effect from 27.03.2024 to 27.09.2024. Accordingly, **IA(IBC)/112/2024 is allowed and disposed of.**

Sd/-

Sd/-

//2//

IA (IBC)/116/2024:

Present: Mr. VVSN Raju, Ld. Counsel for the Applicant.

Mr. Kasi Srinivas, Liquidator.

This application has been filed by the Liquidator seeking to take on record the 4th Progress Report for the quarter ended 31.03.2024. Heard. The report is taken on record. Accordingly, **IA (IBC)/116/2024 is allowed and disposed of.**

IA (IBC)/254/2023:

Present: Mr. Santhi Chandra, Ld. Counsel for the Applicant.

Mr. VVSN Raju, Ld. Counsel for the Respondent.

Mr. Kasi Srinivas, Liquidator.

Pleadings are completed. For hearing, list the matter on 24.06.2024.

IA (IBC)/272/2023:

Present: Mr. R. S. Sravan Kumar, Ld. Counsel for the Applicant.

Mr. Kasi Srinivas, Liquidator.

Pleadings are completed. For hearing, list the matter on 24.06.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)